

(ख) यदि हां, तो इस प्रदर्शन के क्या कारण थे ; और

(ग) सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) :

(क) 22 जुलाई, 1966 को सेनाध्यक्ष के वास-स्थान के सामने सशस्त्र सेनाओं के मुख्यालयों के 1000 से 1500 अर्सेनिक कर्मचारियों ने प्रदर्शन किया था ।

(ख) प्रदर्शन था सेना मुख्यालयों की अधिकृत एस्टेब्लिशमेंट में बचत के तौर पर 10 प्रतिशत कटौती के विरुद्ध, जहाँ तक उसका प्रभाव अर्सेनिक कर्मचारियों पर पड़ा ।

(ग) 10 प्रतिशत कटौती में किसी अर्सेनिक कर्मचारी की छटनी अन्तर्ग्रस्त नहीं है । तदपि, इससे अभिप्रेत है, उच्चतर ग्रेडों में कार्यवाहक के तौर पर काम कर रहे, अर्सेनिक कर्मचारियों की कुछ संख्या की, अपने स्थायी ग्रेडों में पदावनति । ऐसी पदावनतियों के लिये आदेश जारी न करने का फैसला किया गया है, और वही बचत करने के लिए प्रतिकर उपायों का भी, जैसे कि निम्नतर ग्रेड में रिक्त स्थानों को अग्रपूर्ण रखना ।

Mig Factory at Ozar

2947. **Shri Kishen Pattnayak:**

Shri Madhu Limaye:

Shri Hukam Chand

Kachhavaia:

Shri Bade:

Shri Yudhvir Singh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a dispute has arisen between the management of MIG Factory at Ozar, Nasik and the Union of MIG Fallorg employees;

(b) if so, the main points at dispute; and

(c) whether any effort is being made by the Defence Department to mediate in the dispute so as to prevent

disruption of the production programme of this vital defence project?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) and (b). No, Sir. It is not a fact that a serious dispute has arisen. The fact is that a demand has been made by the Union of the MIG employees for revision of the pay scales.

(c) The question of revision of pay scales of the Industrial employees in the Engineering Industries is under the consideration of the Wage Board. The revision of pay scales will depend upon the recommendations of the Wage Board as accepted by the Government.

Ozar High School

2948. **Shri Kishen Pattnayak:**

Shri Madhu Limaye:

Shri Hukam Chand

Kachhavaia:

Shri Yudhvir Singh:

Shri Bade:

Will the Minister of Defence be pleased to state:

(a) whether Government are aware that the Government of Maharashtra have agreed to transform the Ozar (Nasik) High School into a technical school and to bear 60 per cent of its cost;

(b) whether Government are also aware that the School, which is within the jurisdiction of the MIG factory rehabilitation programme, is not in a position to bear the remaining 40 per cent cost;

(c) whether Government have been requested to pay this 40 per cent or a substantial portion of it to the School under the rehabilitation scheme; and

(d) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.